

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO- 525
TO BE ANSWERED ON- 26/07/2024

SUB-MISSION ON AGRICULTURE EXTENSION IN ANDHRA PRADESH

525. SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the goals of the Sub-Mission on Agriculture Extension;
- (b) the work done under the scheme in Andhra Pradesh in 2020-21;
- (c) the reasons for utilization of fund to the tune of only Rs.9.57 crores under the scheme in Andhra Pradesh in 2020-21;
- (d) whether Government has monitored the work done in 2020-21 to see if it had sustainable benefits thereafter;
- (e) if so, details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI SHIVRAJ SINGH CHAUHAN)

(a): Sub-Mission on Agriculture Extension (SMAE) aims to strengthen the ongoing extension mechanism of State Governments, local bodies and institutions promoting sustainable agriculture development; achieving food and nutritional security and socio-economic empowerment of farmers; to institutionalize demand driven, decentralized, broad-based and participatory programme planning and implementation mechanism; to forge effective linkages and synergy amongst various stake-holders viz., Private Sector, PRIs, Corporate, Farmer Organizations, NGOs etc, for creating awareness and enhanced use of appropriate technologies in agriculture and allied sectors.

(b) & (c): 3,52,044 farmers have been benefitted during the financial year 2020-21 in Andhra Pradesh, under the Scheme through various extension activities viz; Farmers Training, Exposure Visit, Demonstrations, Kisan Melas and Farm Schools etc. An amount of Rs.19.14 crore was tentatively allocated to the State Government of Andhra Pradesh for the year 2020-21, however, only 50% of the allocation i.e. Rs.9.57 crore could be released to the State under the scheme due to Covid-19 pandemic.

(d) & (e): Yes. The Government has indeed monitored the work done under the ATMA Scheme in 2020-21 to assess its sustainable benefits. Regular evaluation and feedback mechanism were put in place to ensure the effectiveness and sustainability of the initiatives. For instance, the State Level Sanctioning Committee (SLSC) not only approves the State Extension Work Plan (SEWP) of the State but also ensures that the approved Work Plan is effectively implemented on the ground for the long-term benefits of the farmers.
